

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

Date : 16/01/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Mohit D. Ram, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the petitioner shall within a period of two weeks file the complete sets of the spare copies of the SLP, whereafter notice shall be issued to the respondents with utmost dispatch. In default of compliance, appropriate orders shall follow on the next date.

List again on 25.03.2015.

(M K HANJURA)
Registrar

PS